

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of **Ms. Hardeep Kaur W/o Sh. Harjeet Singh (E.C.-12217)**, Judicial Assistant on 05.08.2024, her name is hereby struck-off from the pay roll/strength of this office w.e.f. 06.08.2024 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).


27/8

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs):
Delhi

No. 48580-48616 /Admn-II/PF-JA&SJA/2024

Dated Delhi the 28 AUG 2024

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, East District, KKD Courts, Delhi.
3. The Leave Sanctioning Authority, East District, KKD Courts, Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), East District, KKD Courts, Delhi.
6. Dealing Assistants-Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
7. Dealing Assistants - Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & East District, Delhi/New Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Layers Seat, Tis Hazari Courts, Delhi.
10. **Sh. Rakesh Kumar Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
11. **Sh. Harjeet Singh**, R/o 99/302, Sector-5, Rajender Nagar, Sahibabad, Ghaziabad, Uttar Pradesh-201005.


28/08/24

(Simmi Kapoor)
Administrative Officer (Judicial)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.